



* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 12374/2021 & C.M. APPL. 38907/2021, 4166/2022, 15045/2022, 21419/2022

MR. KANHAIYA MANJHI AND ORS Petitioners
Through: Ms. Zubeda Begum, Advocate.

versus

GOVT. OF NCT OF DELHI AND ORS Respondents

Through: Ms. Hetu Arora, Additional

Standing Counsel for R-1.

Ms. Sriparna Chatterjee and Ms. Soumitra

Chatterjee, Advocates for NDMC.

Mr. Pradeep Kumar and Ms. Sanskriti,

Advocates for R-4.

CORAM:

HON'BLE MS. JUSTICE JYOTI SINGH

ORDER 06.12.2022

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List on 18.01.2023.

JYOTI SINGH, J

DECEMBER 06, 2022/sn